

اور اس میں خرچ کیا جائے اسے  
بیچ کیوں نہیں دیا جاتا۔

† [मौलाना एम० फारूकी : क्या आनरीबल मिनिस्टर इस बात पर गौर फर्मा रहे हैं कि यह जो इतनी बड़ी प्रापटी पड़ी हुई है, बजाय इसके कि उसका सर्वे किया जाय और उसमें खर्च किया जाय, उसे बेच क्यों नहीं दिया जाता ?]

DR. K. N. KATJÜ: A survey has been made and everything has been found to be quite correct.

#### PENSIONS GIVEN TO FOREIGNERS

\*584. MOULANA M. FARUQI: Will the Minister for DEFENCE be pleased to state the number of foreigners, countrywise, receiving pensions from India?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): In accordance with an agreement reached between the Governments of India and the U. K. in July 1948, the Commonwealth Relations Office in the U. K. disbursed pensions on behalf of the Government of India in respect of British officers and Other Ranks of the Indian Armed Forces where payments were made outside India and Pakistan. The above arrangements have recently been reviewed and an agreement has been entered into between the two Governments under which the final liability for pensions and connected benefits to or in respect of European personnel (including civilians) who have served or are serving with the Government of India or the State Governments, as well as, their widows and other dependents, has been assumed by the U.K. Government with effect from 1st April 1955. In view of these arrangements, lists of foreign pensioners with classification of nationalities are not maintained by the Government of India and their number is, therefore, not readily available.

†Transliteration in Devanagari script.

#### IMPORT OF COMICS

\*585. SHRIMATI VIOLET ALVA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the names of the countries from which comics are imported;

(b) the number of comics imported in the years 1952, 1953 and 1954; and

(c) the dollar exchange granted for the import of American comics and periodicals during the above period?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a), (b) and (c). Information is not available with the Government of India.

SHRIMATI VIOLET ALVA: May I know, Sir, if Government is trying to collect any information, especially when there is a section of public opinion which is so much against these comics, as being detrimental to the youth of India?

SHRI B. N. DATAR: It is very difficult to collect the information, because the import licence is issued in general terms, the only exception or reservation being in the case of obscene books or objectionable books, under the Press (Objectionable Matter) Act.

SHRIMATI VIOLET ALVA: Does it not fall under the category—Objectionable Reading Material for the youth of India?

SHRI GOVINDA BALLABH PANT: The matter is being looked into by the Government and there is some possibility of some action being taken.

#### WHITE PAPER ON DEFENCE

\*586. SHRI SARDAR SINGH OF KHETRI: Will the Minister for DEFENCE be pleased to state:

(a) whether Government have considered the desirability of publishing a White Paper on Defence similar to that issued by the U.K. Government; and